

There is also one Organisation and Methods Division; there is also an Economy team working in each Ministry and there is also the Vigilance cell. May I know whether the work of all these bodies functioning in various Ministries will be coordinated and whether there shall be only one agency to achieve these objectives?

Shri G. B. Pant: So far as the Vigilance Division is concerned, its work is not connected with the determining of the procedures in administration. So far as the Organisation and Methods Division is concerned, it is certainly one of the bodies which will have to play a significant part in these efforts and whatever organisation is set up—whether anyone will or will not be, I cannot say,—definitely it will be connected with all this so that their activities are coordinated.

Shri Tyagi: Since they will be administrative experts, I was wondering if this one organisation could not handle all these activities.

Mr. Speaker: The question is whether there will be a new organisation, which will be a federation of all the organisations.

Shri G. B. Pant: No. The present organisations such as O&M, the Economic Reorganisation Unit and all these will continue. I said that certain suggestions have been made and study-groups, or scrutiny groups as we may call them, have been set up in several of the Ministries to examine their own working so that, so far as possible, the procedure may be simple. There may be also distribution of responsibility and a watch may be kept on the working not only of the way the files are dealt with, but also on the discharge of responsibility by different sections and also on disposal of the work in a speedy manner and simplifying the rules as far as possible.

Shri Tyagi: Is it also under contemplation to decentralise the administrative powers of disciplinary action because I find that officers can-

not take disciplinary action against their immediate subordinates and therefore there is a lot of indiscipline.

Shri G. B. Pant: That is also perhaps one of the matters under consideration.

Shri Vidya Charan Shukla: May I know whether the consideration of the subject of the relationship between Ministers and Secretaries of the various Ministries has also been finalised and whether that is also being considered along with the subject of revision of procedures of administration?

Shri G. B. Pant: It has not been altogether finalised, but I gathered from the trend of questions that were put in this House more than once that this House would not like any new rules to be framed in the regulation of the relations between the two.

Mr. Speaker: 1261.

Shri Hem Barua: I want to put a supplementary to the other question.

Mr. Speaker: 1261 I have called. He may put all questions here.

Petroleum Institute

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- 1261. { **Shri Hem Barua:**
Shri Ram Krishna Gupta:
Shri D. C. Sharma:
Shri S. C. Samanta:
Shri Subodh Hazreda:
Shri R. C. Majhi:
Shrimati Maüda Ahmed.
Shri Damant.
Shri P. C. Borooah:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 1388 on the 14th December, 1959 and state at what stage is the proposal to set up Petroleum Institute?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): An executive council has been appointed for the Institute, and preliminary steps for the preparation of plans and location of a suitable